

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No. 203**  
254/241/242/ND/18

**IN THE MATTER OF:**

Mr. Shish Pal Yadav & Ors.

.... **APPLICANT/PETITIONER**

**Vs.**

M/s. BE Device Engineering Pvt. Ltd.

.... **RESPONDENT**

**SECTION**

**U/s 241/242**

**Order delivered on 24.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Sudhir Kumar Dash, Mrs. Piyali Paul, Advocates

For the Respondent

: Mr. Ravi Data, Mr. Karan Mehta, Advocates for R-8,  
Adv. Varun Sharma & Adv. Supriya R Pandey for  
Respondents 2, 3, 4, 5, 6, and 7, Adv. Varun Sharma  
appearing for R 2-7

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 22.05.2023.

Sd/-  
**(Court Officer)**